

ITEM NO.3
SECTION XI

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 16262/2015

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ASHOK KUMAR SINGH & ORS.

Respondent(s)

(ONLY SLP (C) NO. 22588/15 TO BE LISTED BEFORE THE LD. REGISTRAR COURT.

IA No. 1/2015 - CONDONATION OF DELAY IN FILING

IA No. 2/2015 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 140889/2017 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 22588/2015 (XI)

Date : 20-08-2020 These matters were called on for hearing today.

For Petitioner(s)

Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr. Anoop Kr. Srivastav, AOR

Mr. Sanjay Kumar Visen, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

SLP(C) No. 22588/2015

Service is complete on the sole respondent but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar